at various levels. The agenda also included a model course design on Human Rights for various types of officers dealing with vulnerable sections of society.

Amendments in TADA Act

2125. SHRI JAGIR SINGH DARD : DR. ABRAR AHMED :

Will the Minister of HOME AFFAIRS be pleased to state :

- (a) whether Government propose to amend the TADA Act enabling Government to attach the property of persons detained under this Act; and
 - (b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a) and (b) The proposal to attach the proceeds of terrorist gains and funds is under consideration of the Govt.

Inclusion of more Languages in the Eighth Schedule

2126. SHRIMATI VEENA VERMA : SHRI MURLIDHAR CHAN DRAKANT BHANDARE :

SHRI SUSHILKUMAR SAM-BHAJIRAO SHINDE :

Will the Minister of HOME AFFAIRS be pleased to state :

- (a) whether following the recent amendment to the Eighth schedule of the Constitution there have been numerous agitations, representations and appeals from various organisations, parties and political and social groups for inclusion of more languages like Dogri, Gorkhi, in the Eighth schedule;
- (b) if so, the details thereof, indicating the precise grounds for such demands; and
- (c) what is Government's reaction there to

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB):

(a) to (c) Various representations have been received from organisations/political parties far inclusion of more languages in the Eighth Schedule on the consideration that they are rich in heritage, Art, literature and culture. The representations being examined.

Shifting of Assam Rifles

2127. SHRI RAJUBHAI A. PARMAR: SHRIMATI VEENA VERMA : SHRI MURLIDHAR CHAN DRAKANT BHANDARE :

> SHRI SUSHILKUMAR SAM-BHAJIRAO SHINDE :

Will the Minister of HOME AFFAIRS be pleased! to state :

- (a) whether there is any proposal under Government's consideration to replace Assam Rifles on North Eastern borders with Border Security Force and to shift and utilise the Assam Rifles in border areas other than North Eastern sector; and
- (b) if so, the main reasons warranting the shifting of Assam Rifles from North Eastern sector?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB):

- (a) No, Sir.
- (b) Does not arise.

Rallies by 3. K. Ultras

2128. SHRI MURLIDHAR CHAN DRAKANT BHANDARE : SHRI RAJUBHAI A. PARMAR: SHRIMATI VEENA VERMA:

Will! the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government's attention has been drawn to report in the Hindustan Times dated September, 18, 1992 captioned "J & K Ultras using rallies as cover";
- (b) if so, whether, as reported the militants, outfits in J&K have regrouped and united themselves, to fight jointly against the 'common enemy'; and